GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 1180. TO BE ANSWERED ON MONDAY, THE 7^{TH} DECEMBER, 2015.

e-NIVESH

1180. SHRIMATI SANTOSH AHLAWAT: SHRI SUMEDHANAND SARSWATI: SHRI OM PRAKASH YADAV:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has introduced e-Nivesh, a national single-window online platform to facilitate potential investors planning to set up business in the country, if so, the details thereof;
- (b) the details of the total number of clearances an investor is required to obtain for setting up a project;
- (c) whether all the clearances have been digitized; and
- (d) if so, the details thereof and if not, the time by which the remaining clearances are likely to be digitized?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b): Project Motoring Group in Cabinet Secretariat has set up an online digital platform (e-Nivesh) through which it proposes to monitor 88 different types clearances / approvals granted by various Central Government Ministries/Department. The exact number of clearances required by an investor depends on a number of factors including investment in plant & machinery, member and class of employees and the sector concerned.
- (c) & (d): Out of the 88 clearances, 83 clearances have been digitized and 4 clearances in respect of Ministry of Defence and Ministry of Home Affairs are not proposed to be digitized due to security reasons. Digitization of the remaining one clearance will be carried out in the next financial year i.e. 2016-17. In addition to the above mentioned 88 clearances, 5 clearances are available on the portal of Department of Industrial Policy and Promotion.
